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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A. No.1148/99

HON'BLE SHRI R.K. AHOJA, MEMBER(A)

New Delhi, the 23rd day of September, 1999

Shri Varinder Kumar Sahdev  
Administrative Officer, Group 'B'  
C/o the Office of the  
Assistant Commissioner(Customs)  
Kotla Road, New Delhi 110 002  
R/o Qr.No.102, Type-IV  
N.A.C.E.N. Complex  
Sector 29, Opp. Distt. Police Lines  
Faridabad 121 008 (Haryana)

...Applicant

(By Advocate: None)

Versus

Union of India through

- 1 The Secretary to the  
Govt. of India  
Department of Revenue  
Ministry of Finance  
North Block, New Delhi
2. The Chief Controller of Accounts  
AGCR Building  
I.P. Estate, New Delhi 110 002
3. ~~Shri K.L. Verma~~  
Chief Commissioner (Delhi Zone)  
Customs & Central Excise  
Central Excise Commissionerate  
C.R. Building, I.P. Estate  
New Delhi 110 002
4. Shri Virendra Singh  
Commissioner, Central Excise  
Central Excise Commissionerate  
C.R. Building, I.P. Estate  
New Delhi 110 002

...Respondents

(By Advocate: Shri Manish Kumar, proxy of  
Shri R.R. Bharti

ORDER (ORAL)

None for the applicant even on the second call.  
None has appeared for the applicant even on the last  
three occasions. The applicant is no longer interested in  
pursuing the case.

2. O.A. is dismissed for default and non prosecution.

*R.K. Ahuja*  
(R.K. AHOJA)  
MEMBER (A)

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